

INTERLOCUTORY APPLICATION NO. 2 OF 2017
(Application for vacation of the interim order dated 05.12.2016)
IN
CIVIL APPEAL NO. 12000 OF 2016

ALLAHABAD U.P. GRAMIN BANK & ANR.

...APPELLANTS

VERSUS

NIRMAL KUMAR SRIVASTAVA

...RESPONDENTS

OFFICE REPORT

It is submitted that Mr. Rajesh Srivastava, Counsel for the sole respondent has on 07.03.2017 filed an application for vacation of interim order dated 05.12.2016 passed by this Hon'ble Court. The Application has been registered as I.A. No. 2. Copy of the same is placed below. (Copy of order dated 05.12.2016 has been annexed as Annexure- A at page no. 28 in I.A. No. 2).

The application in the appeal above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 21st day of March, 2017.

ASSISTANT REGISTRAR

Copy to:

M/s. Mitter & Mitter Co., Advocate
Mr. Rajesh Srivastava, Advocate

ASSISTANT REGISTRAR